

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA

**UNSTARRED QUESTION NO. 247
TO BE ANSWERED ON 04.02.2025**

Best Performing State under PMKSY 2.0

247. **Shri Damodar Agrawal:**
Shri Dilip Saikia:
Shri Dineshbhai Makwana:
Dr. Rajesh Mishra:
Shri Bidyut Baran Mahato:
Shri P P Chaudhary:
Shri Suresh Kumar Kashyap:
Shri Sudheer Gupta:
Shri Chandra Prakash Joshi:
Shri Chavan Ravindra Vasantrao:
Shri Mahesh Kashyap:
Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of Pradhan Mantri Krishi Sinchayee Yojana 2.0 run by the Government;
- (b) the specific criteria utilised to identify the ten best performing States for fifty-six additional Watershed Development Projects (WDC) under WDC-PMKSY 2.0;
- (c) whether Rajasthan qualifies among them, if so, the number of projects sanctioned for Pali District of Rajasthan, if so, the details thereof including the impact of existing watershed projects available there;
- (d) the steps taken by the Government to ensure sustainability of the projects;
- (e) whether the Government is planning to scale up or replicate similar models in other parts of the country including North-East regions and Sidhi Parliamentary Constituency of Madhya Pradesh;
- (f) if so, the details thereof, State/UT-wise; and
- (g) the manner in which these projects will prove to be helpful in increasing the income of farmers, addressing the problem of land degradation and strengthening climate resilience efforts?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(Dr. CHANDRA SEKHAR PEMMASANI)**

(a) Watershed Development Component- Pradhan Mantri Krishi Sinchayee Yojana 2.0 (WDC-PMKSY 2.0) has been approved for the period 2021-22 to 2025-26 with a physical target of 49.5 lakh hectare and financial outlay of Rs.8,134 crore, as the Central share. Under WDC-PMKSY 2.0, the Department has till date sanctioned 1150 projects to States/UTs covering an area of 50.16 lakh hectare at a total cost of Rs.12,303.33 crore (Central share: Rs.8022.69 crore) to 28 States and 2 UTs (J&K and Ladakh). Since inception of the scheme, an amount of Rs.4616.29 crore has been released to the States as Central share (as on 28.01.2025).

(b) & (c) Selection of the States for sanction of additional projects was done based on their performance in implementing the already sanctioned WDC-2.0 projects like percentage of expenditure incurred against total project cost; proportion of expenditure incurred on Natural Resource Management (NRM) component; percentage of degraded land/wasteland/ rainfed areas; hilly states having potential for springshed activities. The State-wise tentative area allocation for additional projects is given at **Annexure I**.

The States have to identify project areas based on the stipulated criteria and these shall then be appraised and sanctioned by the Department.

The End-line evaluation reports of completed watershed projects reveal that there is significant improvement in availability of surface & ground water, increase in productivity, vegetative cover, enhanced livelihood opportunities and household incomes in project areas.

(d) The program guidelines provide for creation of the Watershed Development Fund, which is utilized for ensuring sustainability of the assets created under the watershed projects.

One of the mandatory conditions for selection of villages for watershed projects is people's contribution towards the Watershed Development Fund. The Fund should be used to take up repair, maintenance and upgradation of common assets created for the benefit of primary stakeholders, which may also be supplemented through schemes like MGNREGS etc.

(e) & (f) Under WDC-PMKSY 1.0, DoLR had sanctioned 8214 projects (from 2009-10 to 2014-15) to 27 States and UTs of Jammu & Kashmir and Ladakh, including Madhya Pradesh and North-Eastern States. Similarly, Under WDC-PMKSY 2.0, DoLR has till date sanctioned 1150 projects to 28 States and 2 UTs (J&K and Ladakh), including Madhya Pradesh and North-Eastern States. The State-wise details of projects sanctioned under WDC-PMKSY 1.0 & WDC-PMKSY 2.0, are at Annexure II

(g) WDC-PMKSY, through its interventions, seeks to address the concerns of land degradation and improve productivity. Implementation of watershed projects results in significant improvement in availability of surface & ground water, increase in productivity, vegetative cover, enhanced livelihood opportunities and household incomes in project areas.

In addition to increased farm incomes and nutritional security, watershed management generates several positive environmental impacts in the watershed project areas like recycling oxygen, carbon sequestration, etc. It rejuvenates landscapes, which leads to improvement in physical properties of degraded soils and sustenance of ground water, reduction of surface runoff, reduction in soil erosion and sedimentation of reservoirs. Springs Rejuvenation ensures sustainable development through improved natural resource management and better resilience of farmers to climate change and generates livelihood opportunities for the watershed communities.

Annexure I

Annexure referred to in reply to parts (b) & (c) of Lok Sabha Unstarred Question No. 247 for answer on 04.02.2025

Tentative allocation of additional project area under WDC-PMKSY2.0

Sl. No.	State	Additional area allocated (in ha)	Tentative No. of additional projects
1	Rajasthan	54305	11
2	Madhya Pradesh	39632	8
3	Karnataka	39413	8
4	Odisha	33003	7
5	Tamil Nadu	27171	5
6	Assam	27621	5
7	Nagaland	20186	4
8	Himachal Pradesh	14425	3
9	Uttarakhand	14244	3
10	Sikkim	10000	3
	Total	280000	57

The area for one project in each State has been approximated to about 5000Ha and the number of projects has been estimated based on the same. Possibly, the projects in the hills would have a reduced unit area between 3000-4000 ha per project. Hence, the project numbers estimated in the table would change as per the convenience and area availability in the State.

Annexure referred to in reply to parts (e) & (f) of Lok Sabha Unstarred Question No. 247 for answer on 04.02.2025

Status of State/UT wise details of projects sanctioned under WDC-PMKSY 1.0 & 2.0

Sl. No.	State	No. of projects sanctioned	
		WDC-PMKSY -1.0	WDC-PMKSY -2.0
1	Andhra Pradesh	432	59
2	Arunachal	156	68
3	Assam	372	31
4	Bihar	123	35
5	Chhattisgarh	263	45
6	Goa	--	5
7	Gujarat	610	51
8	Haryana	88	9
9	Himachal Pradesh	163	26
10	Jharkhand	171	30
11	Karnataka	571	63
12	Kerala	83	6
13	Madhya Pradesh	517	85
14	Maharashtra	1186	140
15	Manipur	102	13
16	Meghalaya	96	32
17	Mizoram	89	20
18	Nagaland	111	10
19	Odisha	310	53
20	Punjab	67	7
21	Rajasthan	1025	149
22	Sikkim	15	6
23	Tamil Nadu	270	28
24	Telangana	330	35
25	Tripura	65	19
26	Uttarakhand	65	12
27	Uttar Pradesh	612	56
28	West Bengal	163	27
29	UT of J&K	144	19
30	UT of Laddakh	15	11
	Total	8214	1150

Sidhi Parliamentary constituency in Madhya Pradesh covers Sidhi, Singrauli and Shahdol districts. The details of WDC-PMKSY projects sanctioned are as under:

District	No. of projects sanctioned	
	WDC-1.0	WDC-2.0
Sidhi	7	2
Singrauli	8	0
Shahdol	6	0
